

**GOVERNMENT OF INDIA
NON-RESIDENT INDIANS AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1106
ANSWERED ON:14.07.2004
NEW MINISTRY FOR NRIs
Rao Shri Sambasiva Rayapati

Will the Minister of NON-RESIDENT INDIANS AFFAIRS be pleased to state:

- (a) whether a new Ministry has been formed for the non-resident Indians;
- (b) if so, the details of subjects being dealt with by the said Ministry; and
- (c) the extent to which the new Ministry will be able to fulfil the aspirations of the NRIs?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR NRI AFFAIRS (SHRI JAGDISH TYTLER)

(a) Yes.

(b) The erstwhile entry No.40 under the Ministry of External Affairs in Government of India (Allocation of Business) Rules 1961 which states as under:

‘Relations with Overseas Indians excluding entries specifically allotted to other departments.’ has been transferred to the Ministry for NRI Affairs.

(c) The formation of this Ministry is part of the Government’s policy to actively engage overseas Indian communities in developing a mutually beneficial relationship.